

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No.577/98

Tuesday, this the 21st day of April, 1998.

CORAM:

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

Chandrikamma. P. P.
S/o PR Sivaraman Nair,
Pattarumadathil House,
Pancode. P.O.
(via) Vadavancode,
Puthencruz, Ernakulam District. - Applicant

By Advocate Mr KG Anil Babu

vs

1. The Senior Superintendent of Post Offices,
Ernakulam Division,
Kochi-682 011.
2. The Postmaster General,
Central Region,
Kochi-682 016.
3. The Director General Post,
Department of Post,
Dak Bhavan, New Delhi. - Respondents

By Advocate Mr James Kurian, ACGSC

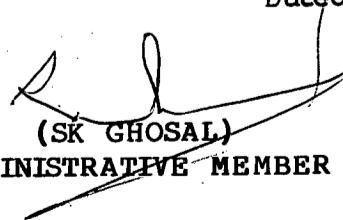
The application having been heard on 21.4.98, the
Tribunal on the same day delivered the following:

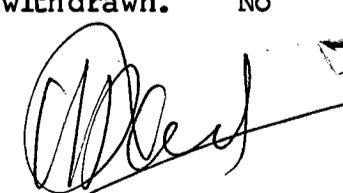
O R D E R

HON'BLE MR AV HARIDASAN, VICE CHAIRMAN

After the matter was argued for quite some time, learned
counsel of the applicant seeks permission to withdraw the
application with liberty to seek appropriate relief if in case
he is aggrieved by the selection and appointment. Reserving
that liberty, the application is dismissed as withdrawn. No
costs.

Dated, the 21st April, 1998.


(SK GHOSAL)
ADMINISTRATIVE MEMBER


(AV HARIDASAN)
VICE CHAIRMAN

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